



\$~28, 30 & 31

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5069/2021 & CM APPLs. 15520/2021, 17374/2021, 18469/2021, 18470/2021, 30806/2021, 30807/2021, 4897/2022, 4898/2022, 31239/2022

GMR VEMAGIRI POWER GENERATION LIMITED & ORS.

..... Petitioners

Through: Mr. Vishrov Mukherjee, Mr.

Yashaswi Kant and Mr. Girik Bhalla,

Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Tushar Mehta, SGI with Mr. K. R. Sasiprabhu, Mr. Vishnu Sharma, Mr. Vinayak Maini and Mr. Prakhar

Agarwal, Advocates.

Mr. Chetan Sharma, Mr. Apoorv Kurup, Ms. Aparna Arun, Ms. Nidhi Mittal, Mr. Amit Gupta and Mr. Rishav Dubey, Advocates for

Respondent/UOI.

Mr. Krishan Pal, Mr. Nitin Pal, Mr. Kartik, Ms. Swikritimala, Ms. Swati and Ms. Muskan, Advocates for IOB.

+ W.P.(C) 5070/2021 & CM APPLs. 15525/2021, 17372/2021, 18373/2021, 18374/2021

GMR RAJAMUNDHRY ENERGY LTD. & ORS Petitioners

Through: Mr. Sajan Poovayya, Sr. Advocate

with Mr. Vishrov Mukherjee, Mr. Yashaswi Kant and Mr. Girik Bhalla,

Advocates.

W.P.(C) 5069/2021 etc. Page 1 of 3





versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Tushar Mehta, SGI with Mr. K. R. Sasiprabhu, Mr. Vishnu Sharma, Mr. Vinayak Maini and Mr. Prakhar

Agarwal, Advocates.

Ms. Suman Chauhan, CGSC with Ms.

Samiksha, Advocate for UOI.

+ W.P.(C) 5852/2021 & CM APPLs. 23463/2022, 23464/2022

ASSOCIATION OF POWER PRODUCERS & ORS Petitioners

Through:

versus

UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Tushar Mehta, SGI with Mr. K. R. Sasiprabhu, Mr. Vishnu Sharma, Mr. Vinayak Maini and Mr. Prakhar

Agarwal, Advocates.

Mr. Chetan Sharma, Mr. Apoorv Kurup, Ms. Aparna Arun, Ms. Nidhi Mittal, Mr. Amit Gupta and Mr. Rishav Dubey, Advocates for

Respondent/UOI.

Mr. A. G. Garg, Ms. Shweta Garg, Mr. M. N. Singh and Ms. Yashika

Saluja, Advocates for R-3.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

W.P.(C) 5069/2021 etc. Page 2 of 3





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ORDER 10.10.2022

List on 16.02.2023.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

OCTOBER 10, 2022 S. Zakir

W.P.(C) 5069/2021 etc. Page 3 of 3